

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/20/210/2017  
Dated:28/03/2019**

**BETWEEN:**

Kum. A. Sravani,  
D/o. Late A. Kristaiah,  
Aged about 23 years,  
Occ:Unemployee,  
R/o. H.No.10-8-31,  
Near Central School,  
Kalyandurg – 515761,  
Ananthapur Dist. (AP).

..... Applicant

**AND**

1. The Superintendant of Post Offices,  
Anantapur Division, Anantapur,  
Anantapur District.
2. The Post Master General,  
A.P. Southern Region,  
Kurnool, Kurnool Dist.
3. Union of India rep. by  
The Chief Post Master General,  
A.P. Circle, Dak Bhavan, Abids,  
Hyderabad.
4. The Assistant Director R&W,  
O/o. Chief Post Master General,  
A.P. Circle, Hyderabad.

..... Respondents

Counsel for the Applicant : Mr. D. Ramakrishna, Advocate  
Counsel for the Respondents : Mr. K. Venkateswarlu, Addl. CGSC

**CORAM**

**Hon'ble Mrs. Naini Jayaseelan, Admn. Member**

**ORAL ORDER**  
**{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}**

Counsel for the applicant states that the prayer of the applicant has already been granted. Offer of appointment under the quota for compassionate appointment has been made to the applicant. This is confirmed by the counsel for the Respondents.

2. In view of the above, the OA is closed as infructuous. No order as to costs.

**(NAINI JAYASEELAN)**  
**ADMN. MEMBER**

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